

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/58/KOB/2024 in CA (CAA)/01/KOB/2024
SECTION	RULE 11 & 32 NCLT
NAME OF PARTIES	OFFICIAL LIQUIDATOR, HIGH COURT OF KERALA V/S BUIMERC INVESTMENTS (P) LIMITED AND 2 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	V M PRASANTH (OFFICIAL LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE

01 April 2024

ORDER

IA(C/ACT)/58/KOB/2024 in CA (CAA)/01/KOB/2024

None appears on behalf of the parties.

List this matter for further consideration on **08.04.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)